

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 304
IB-360/ND/2021

New IA-4818/2023 New IA-4864/2023

IN THE MATTER OF:

Indian Renewable Energy Development ... Applicant/Petitioner
Agency Ltd.

Versus

Taxus Infrastructure & Power Projects Pvt. ... Respondent
Ltd.

Under Section: 7 of IBC, 2016

Order delivered on 14.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Advocate I. P. S. Oberoi, for the Applicant/RP

ORDER

Due to paucity of time, the matter is re-notified to 15.09.2023.

Sd/-

(COURT OFFICER)